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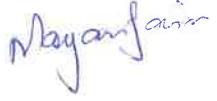
**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – I, CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20-01-20**

**PRESENT: SHRI. R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : MA/558/2019
PETITION NUMBER : TCP/385/IB/2017
**NAME OF THE TRANSFEROR : T.V.SUBRAMANIAN
(EMMANUEL ENGINEERING PVT LTD)**
NAME OF THE TRANSFERRE : FLEXTRONICS
UNDER SECTION : SEC 35(N) & 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1	P. Jesus Monis Ravi	Applicant	
2	Mayan Jain Chwetta Randevar Vikram Jain	Respondent	

ORDER

Due to administrative exigencies in relation to sitting in Bench II, the matter could not be taken up today. Post this matter on **18.02.2020**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)